


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 22-01-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 53/09 Kamaruddin Vs. Nazir Mohammed	Anil Mehta	S.N. Kumawat
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	G.C. Garg	J.P. Goyal
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathshala Education Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
4	Sh. O.P.Sharma- I RHJS (Retd.)	S.B. Civil First Appeal No.547/10 Dhan Prakash & Others Vs. Devender Kumar & Others	G.K. Garg	Surendra Kuri
5	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 11778/15 Ram Niwas Saini VS. State	Dr. Mahesh Sharma	Anil Kumar Jain
6	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Cr. Misc. Misc. Bail Application 299/13 Om Prakash Sharma Vs. State	Sudhir Jain	Yogesh Kumar Gupta
7	Sh. Sunit Awasthi, Advocate	S.B. Civil First Appeal No.116/14 Indra Jet Singh Hora Vs. Rajendra Singh Hora	Rajat Ranjan	Manish Sharma
8	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No.732/11 Ram Prasad Vs. Pritam Das	Vishwajeet Mantri	Sandeep Maheshwari
9	Sh. Basant Singh Chhaba, Advocate	D.B. Mic. Appeal No. 2509/15 Smt. Krishna Vs. Deepak Sharma	R.B. Mathur Nikhil Simlote	Mukesh Sharma
10	Sh. Sageer Ahammed, Advocate	S.B. Cri. Revision Petition No.32/15 Sanjay Sen Vs. Rekha Bai	Ali Mohd. Khan	Javed Mohd. Khan
11	Sh. Ankur Rastogi, Advocate	S.B. Cr. Revision Petition No. 782/15 Smt. Gyatri Vs. Veer Singh	Sudhir Jain	H.S. Sinsinwar
12	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal No.60/15 Radhey Shyam Vs. Hari Singh	R.P.Garg	Jitendra Pandey
13	Sh.P.K. Kasliwal, Advocate	S.B. Civil Tranfer Application No. 24/15 Smt. Rashmi Runwal Vs. Sh. Vikas Tailor	Rahul Agarwal	Sudesh Bansal
14	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 583/01 Mahavir Prasad Vs.Sh. Moti Singh	Rajvir Sharma	Arvind Bhardwaj
15	Sh. Alok Garg, Advocate	S.B. Civil First Appeal No. 466/10 & 467/10 Kalyani Vs. Amba Lal	Vimal Kumar Jain	Praveen Jain
16	Sh. Swaraj Sharma , Advocate	S.B. Civil Second Appeal No. 233/12 Babu Lal Vs. Padam Chand	Sudesh Bansal	Anant Kasliwal
17	Sh. Pankaj Gupta, Advocate	S.B. Cr. Misc. Bail Application No. 14784/15 Vaibhav Jain Vs. State	Sanjay Sharma	

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)